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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 1440/2005

ESCORTS HEART INSTITUTE AND RESEARCH CENTER LTD.

..... Plaintiff

Through: Mr. Yuvraj Singh, Adv.

versus

DELHI DEVELOPMENT AUTHORITY ..... Defendant

Through: Ms. Nazia Parveen, Adv.

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) MS. TWINKLE WADHWA  
(DHJS)**

**ORDER**

% **19.11.2020**

*Hearing of this matter has taken up through video conferencing on account of on going Pandemic of Covid-19.*

**IA no. 3610/2020**

It is submitted by Ld. Counsel for DDA that she has received the copy of the application and seeks some more time to file reply to the present IA.

Let reply be filed as per law with advance copy to opposite party before the next date of hearing.

Put up for consideration of the IA on the next date of hearing.

**IA no. 4572/2019**

Ld. Counsel for DDA seeks some more time to file reply to this application as well, if any.

Put up for consideration of both the applications on 16-02-2021.

**TWINKLE WADHWA (DHJS), J**

**NOVEMBER 19, 2020/NR**